

(a) whether the Medical Council of India has made it mandatory for any society to start a medical college to have a 300 bed private hospital;

(b) if so, the new guidelines issued by the Medical Council of India;

(c) the number of Medical Colleges set up in the State of Andhra Pradesh so far;

(d) whether clearance of these hospitals are still awaited; and

(e) if so, the time by which these proposals are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) Under the establishment of new medical colleges, opening of higher courses of study and increase of admission capacity in medical colleges Regulations, 1993, it is mandatory for the applicant applying for permission to establish a new medical college to own and manage a hospital of not less than 300 beds with necessary infrastructural facilities and capable of being developed into a teaching institution as prescribed by the Medical Council of India, in the vicinity of proposed medical college.

(c) As per the information furnished by the Medical Council of India, there are 10 recognised medical colleges in the State of Andhra Pradesh. Besides, one new private medical college, namely, Khammam Medical College, Khammam, has been permitted to be established in Andhra Pradesh by the Central Govt. in May, 1998.

(d) No, Sir.

(e) Does not arise.

National Labour Policy

4986. SHRI RANJIB BISWAL : Will the Minister of LABOUR be pleased to state:

(a) whether the Government have any proposal to introduce a new national labour policy;

(b) if so, the salient features thereof; and

(c) the time by which it is likely to be finalised?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) Review and updation of Labour Policy is a continuous process so as to ensure its relevance to the emerging needs. However, in the context of preparation for the 9th Five Year Plan, a Working Group on Labour Policy was set up in December, 1995. The report was submitted to the Planning Commission in October, 96. The thrust of the Labour Policy would be on consolidation and strengthening of the base created through tripartism for maintaining industrial peace and harmony. The policy parameters include development of a labour policy in tune with the economic policy with a thrust on appropriate employment and wage policy.

Security Threat

4987. MAJOR GENERAL BHUVAN CHANDRA KHANDURI, AVSM : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of mis-use of "Security Threat" perceptions by politicians, retired bureaucrats and Armed forces senior officers to get benefits of "Security-cover" for personal usage or as "Status-symbol";

(b) whether the Government have any norms or methodology to ascertain the actual security-threat to such people; and

(c) the number of persons under security classification, separately?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Security is provided to individuals on the basis of perceived level of threat as per the assessment of the security agencies.

(c) At present Delhi Police is providing security to 391 persons under different categories of security.

[*Translation*]

Killing of SC/ST

4988. SHRI RAMDAS ATHAWALE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some SC/ST persons killed on July 11, 1997 in New Gach in Mumbai;

(b) if so, whether the Union Government propose to give compensation to the family of the victims;